

**Central Administrative Tribunal
Principal Bench**

O.A. No.1936/2017

New Delhi, this the 13th day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Trilok Singh (ID 19820401)
S/o Shri Girwar Singh
Aged about 60 years
Retired PGT, Political Science
GBSSS Bakhtawarpur, Delhi-36
School ID 130266
Group 'B'. ...Applicant

(By Advocate: Shri S.K. Tripathi for Shri Ranjit Sharma)

Vs.

1. The Govt. of NCT Delhi
Through the Principal Secretary
(Education)
Old Secretariat, Sham Nath Marg
Delhi-54.
2. The Director of Education
The Govt. of N.C.T. Delhi
Old Secretariat, Sham Nath Marg
Delhi-54.Respondents

(By Advocate: Ms. Sangita Rai)

ORDER(ORAL)

Justice Dinesh Gupta :-

The applicant has prayed for the following reliefs:-

"immediately issue re-employment order in favour of the applicant in terms of Notification dt. 29.1.2007 with all arrears of re-employment remuneration w.e.f. 1-3-2013 quashing orders dt. 11.4.2017 and 25.0.2017."

2. The respondents along with the reply also filed the Annexure R-1 which is an order re-employing the applicant to the post of Lecturer Political Science. As such, the relief, prayed for, stands granted. Hence, the OA has become infructuous. Dismissed as such.

(K.N. Shrivastava)
Member(A)

(Justice Dinesh Gupta)
Chairman

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